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NATIONAL COMPANY LAW TRIBUNAL  
DIVISIONAL BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 17/03/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL


APPLICATION NUMBER :  
PETITION NUMBER : TCP/220/2016  
NAME OF THE PETITIONER(S) : Manah Tradelink Private Limited  
NAME OF THE RESPONDENT(S) : Mercury Granites Private Limited & 6 others  
UNDER SECTION : 111 of companies act 1956

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1). ANANT MERATHIA	Counsel for Petitioner	
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**ORDER**

Shri Anant Merathia, counsel for petitioner present. No representation on behalf of respondents. Respondents are proceeded ex parte. The matter is posted for final arguments on behalf of the counsel for petitioner. Put up on **10.04.2017** at **10.30 A.M.**

  
(Ch. Md. Sharief Tariq)  
Member (Judicial)

  
(K. Anantha Padmanabha Swamy)  
Member (Judicial)